

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :25-02-2025

Date : 25.02.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	15676/2025	25.02.2025	BLAPL-4886/2024	SAMARENDRA MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-02-21	BAIL-1	(Seat No-6)
2	15677/2025	25.02.2025	BLAPL-12654/2024	PK LENKA	C.O.	COURT NO. 12	Order Dtd. 2025-02-11		(Seat No-6)
3	15678/2025	25.02.2025	CONTC-7798/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-02-21		(Seat No-6)
4	15679/2025	25.02.2025	CRLMP-1441/2024	R. K. DEHURY	C.O.	COURT NO. 12	Order Dtd. 2025-02-21		(Seat No-6)
5	15682/2025	25.02.2025	WP (C) - 5403/2025	PK MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-02-21	WRIT BRANCH-1	(Seat No-30)
6	15687/2025	25.02.2025	CMP-266/2025	L.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-02-21		(Seat No-30)
7	15690/2025	25.02.2025	CMP-625/2023	K N SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-02-21	WRIT BRANCH-3	(Seat No-28)
8	15691/2025	25.02.2025	RPFAM-361/2024	P BASTIA	C.O.	COURT NO. 3	Order Dtd. 2025-02-18		(Seat No-28)
9	15694/2025	25.02.2025	CONTC-8226/2024	R C MUDULI	C.O.	COURT NO. 3	Order Dtd. 2025-02-24	CONTEMPT	(Seat No-4)
10	15696/2025	25.02.2025	CONTC-8229/2024	M/S BISWABIHARI MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-02-24	CONTEMPT	(Seat No-4)

11	15698/2025	25.02.2025	WP (C) - 1223/2025	C SAMAL	C.O.	COURT NO. 3	Order Dtd. 2025-02- 13	WRIT BRANCH-5	(Seat No- 20)
12	15699/2025	25.02.2025	CONTC- 5181/2024	BHUBAN MOHAN BHUYAN	C.O.	COURT NO. 3	Order Dtd. 2025-02- 24		(Seat No- 20)
13	15700/2025	25.02.2025	CONTC- 5296/2024	M/S KAMAKSHYA PRASAD BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-02- 24		(Seat No- 20)
14	15707/2025	25.02.2025	WP (C) - 4240/2025	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-03- 10	WRIT BRANCH-5	(Seat No- 32)
15	15709/2025	25.02.2025	WP (C) - 4301/2025	H DAS	C.O.	COURT NO. 25	Order Dtd. 2025-02- 24		(Seat No- 32)
16	15711/2025	25.02.2025	WP (C) - 4356/2025	H DAS	C.O.	COURT NO. 25	Order Dtd. 2025-02- 24	WRIT BRANCH-6	(Seat No- 26)
17	15712/2025	25.02.2025	WP (C) - 5007/2025	J K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-02- 24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)
18	15713/2025	25.02.2025	WP (C) - 5063/2025	S GUPTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 25	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 115)
19	15715/2025	25.02.2025	BLAPL- 2912/2024	D SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-03- 28		(Seat No- 115)
20	15716/2025	25.02.2025	WP (C) - 4978/2025	GOPAL CHARAN MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02- 28		(Seat No- 115)
21	15717/2025	25.02.2025	WP (C) - 5024/2025	R K SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-02- 24	WRIT BRANCH-1	(Seat No-4)
22	15718/2025	25.02.2025	WA- 2757/2023	K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02- 20	WRIT APPEAL	(Seat No-1)
23	15719/2025	25.02.2025	WA- 2757/2023	K K NATH	C.O.	COURT NO. 6	Order Dtd. 2025-02- 20	WRIT APPEAL	(Seat No-1)
24	15720/2025	25.02.2025	WP (C) - 2466/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-02-		(Seat No-1)

							24		
25	15721/2025	25.02.2025	WP (C) - 5082/2025	P R SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-02-24	WRIT BRANCH-4	(Seat No-37)
26	15722/2025	25.02.2025	WP (C) - 5234/2025	BIJAY KU DALAI	C.O.	COURT NO. 6	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
27	15723/2025	25.02.2025	WP (C) - 32124/2024	PABITRA KUMAR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-02-24	WRIT BRANCH-6	(Seat No-25)
28	15724/2025	25.02.2025	WP (C) - 33071/2024	R K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-02-24		(Seat No-25)
29	15725/2025	25.02.2025	RSA-550/2004	S MOHARANA	C.O.	COURT NO. 21	Order Dtd. 2025-04-22	SECOND APPEAL	(Seat No-4)
30	15726/2025	25.02.2025	RVWPET-43/2025	B K PATI	C.O.	COURT NO. 21	Order Dtd. 2025-04-10		(Seat No-4)
31	15727/2025	25.02.2025	RVWPET-199/2022	M K PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2025-02-24	CIVIL REVISION	(Seat No-1)
32	15728/2025	25.02.2025	WP (C) - 7890/2024	S R PANI	C.O.	COURT NO. 21	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
33	15730/2025	25.02.2025	WP (C) - 7890/2024	S NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
34	15731/2025	25.02.2025	WP (C) - 7923/2024	S NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
35	15732/2025	25.02.2025	WP (C) - 7888/2024	S NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
36	15733/2025	25.02.2025	WP (C) - 7861/2024	S NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
37	15734/2025	25.02.2025	WP (C) - 7861/2024	S DASH	C.O.	COURT NO. 21	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
38	15735/2025	25.02.2025	WP (C) - 7915/2024	S NAYAK	C.O.	COURT NO.	Order Dtd.	WRIT BRANCH	(Seat No-

						21	2025-02-20	(DIVISION BENCH-2)	111)
39	15736/2025	25.02.2025	WP (C) - 18711/2015	P K JENA	C.O.	COURT NO. 21	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
40	15737/2025	25.02.2025	WP (C) - 359/2025	M BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-02-20		(Seat No-115)
41	15743/2025	25.02.2025	WP (C) - 16826/2024	P K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-02-21	WRIT BRANCH-2	(Seat No-9)
42	15746/2025	25.02.2025	ABLAPL- 1887/2025	PK ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-9)
43	15747/2025	25.02.2025	CONTC- 2418/2024	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-21	CONTEMPT	(Seat No-3)
44	15749/2025	25.02.2025	CONTC- 4355/2024	RAMA KRISHNA BISOI	C.O.	COURT NO. 17	Order Dtd. 2025-02-21	CONTEMPT	(Seat No-6)
45	15753/2025	25.02.2025	CONTC- 4370/2024	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-21		(Seat No-6)
46	15755/2025	25.02.2025	CONTC- 4371/2024	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-21		(Seat No-6)
47	15757/2025	25.02.2025	CONTC- 5122/2024	RAMA KRISHNA BISOI	C.O.	COURT NO. 17	Order Dtd. 2025-02-21	CONTEMPT	(Seat No-2)
48	15759/2025	25.02.2025	CONTC- 3973/2024	M/S.RAMESH CH.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-21		(Seat No-2)
49	15761/2025	25.02.2025	CONTC- 3974/2024	M/S.RAMESH CH.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-21	CONTEMPT	(Seat No-5)
50	15763/2025	25.02.2025	CONTC- 4076/2024	M/S.ASISH KUMAR RAY B.P.RATH	C.O.	COURT NO. 17	Order Dtd. 2025-02-21		(Seat No-5)
51	15765/2025	25.02.2025	CONTC- 4291/2024	A K JATI	C.O.	COURT NO. 17	Order Dtd. 2025-02-21	CONTEMPT	(Seat No-6)
52	15767/2025	25.02.2025	CONTC-	R C MUDULI	C.O.	COURT	Order		(Seat

			4319/2024			NO. 17	Dtd. 2025-02- 21		No-6)
53	15769/2025	25.02.2025	CONTC- 4322/2024	R C MUDULI	C.O.	COURT NO. 17	Order Dtd. 2025-02- 21		(Seat No-6)
54	15771/2025	25.02.2025	WP (C) - 22034/2017	N R PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02- 20	WRIT BRANCH-8	(Seat No- 40)
55	15774/2025	25.02.2025	CONTC- 4324/2024	B SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02- 21		(Seat No- 40)
56	15776/2025	25.02.2025	CONTC- 3996/2022	S BARDHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02- 21	CONTEMPT	(Seat No-7)
57	15777/2025	25.02.2025	CONTC- 4921/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 04		(Seat No-7)
58	15780/2025	25.02.2025	CONTC- 4327/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 21		(Seat No-7)
59	15786/2025	25.02.2025	WP (C) - 4808/2025	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 21		(Seat No-7)
60	15790/2025	25.02.2025	CMP- 233/2025	H. K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 21		(Seat No-7)
61	15795/2025	25.02.2025	BLAPL- 1012/2025	B.B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 24	BAIL-2	(Seat No- 16)
62	15802/2025	25.02.2025	WP (C) - 5431/2025	ASHOK KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 21	WRIT BRANCH-8	(Seat No- 41)
63	15803/2025	25.02.2025	WP (C) - 5494/2025	ASHOK KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
64	15804/2025	25.02.2025	WP (C) - 5435/2025	ASHOK KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 21		(Seat No- 112)
65	15805/2025	25.02.2025	WP (C) - 5433/2025	ASHOK KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)

66	15806/2025	25.02.2025	CONTC-7198/2024	M/S PRAVASH CHANDRA MAHAPATRA , P.K.DASH, P.P.MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21	CONTEMPT	(Seat No-4)
67	15807/2025	25.02.2025	CONTC-5508/2024	TRILOCHAN BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Seat No-4)
68	15808/2025	25.02.2025	CMP-227/2025	G SUNDAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Seat No-4)
69	15809/2025	25.02.2025	CMP-198/2025	P C MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Seat No-4)
70	15810/2025	25.02.2025	CMP-186/2025	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Seat No-4)
71	15815/2025	25.02.2025	BLAPL-7058/2024	BIKASH PARIJA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24		(Seat No-4)
72	15817/2025	25.02.2025	CMP-259/2025	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Seat No-4)
73	15818/2025	25.02.2025	CMP-259/2025	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Seat No-4)
74	15819/2025	25.02.2025	CMP-265/2025	M. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Seat No-4)
75	15827/2025	25.02.2025	CRLA-1177/2024	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Seat No-4)
76	15830/2025	25.02.2025	CONTC-741/2025	R K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Seat No-4)
77	15832/2025	25.02.2025	CONTC-7942/2024	A. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Seat No-4)
78	15834/2025	25.02.2025	WP (C) - 5547/2025	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24	WRIT BRANCH-3	(Seat No-14)
79	15835/2025	25.02.2025	CONTC-637/2025	N K ROUT	C.O.	COURT NO. 2	Order Dtd.		(Seat No-

						OLD	2025-02-21		14)
80	15836/2025	25.02.2025	CONTC-7160/2024	R. B. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Seat No-14)
81	15837/2025	25.02.2025	CMP-850/2022	R K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21	WRIT BRANCH-7	(Seat No-15)
82	15838/2025	25.02.2025	CONTC-7163/2024	R. B. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Seat No-15)
83	15839/2025	25.02.2025	CRLMC-854/2022	P K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2022-09-24	CRIMINAL MISC	(Seat No-5)
84	15840/2025	25.02.2025	CONTC-7807/2024	H. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-02-21	CONTEMPT	(Seat No-2)
85	15841/2025	25.02.2025	CONTC-7154/2024	C. R. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-02-21		(Seat No-2)
86	15842/2025	25.02.2025	CONTC-7502/2024	M. R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-21		(Seat No-2)
87	15843/2025	25.02.2025	CONTC-8140/2024	S. DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02-21		(Seat No-2)
88	15844/2025	25.02.2025	RPFAM-365/2024	N. K. ROUT	C.O.	COURT NO. 10	Order Dtd. 2025-02-21		(Seat No-2)
89	15845/2025	25.02.2025	RPFAM-365/2024	J. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-02-21		(Seat No-2)
90	15847/2025	25.02.2025	WP (C) - 4997/2025	A. K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
91	15848/2025	25.02.2025	WP (C) - 2802/2025	A. K. ACHARYA	C.O.	COURT NO. 10	Order Dtd. 2025-02-21	WRIT BRANCH-1	(Seat No-1)
92	15849/2025	25.02.2025	CRLMC-516/2025	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-06		(Seat No-1)
93	15850/2025	25.02.2025	WP (C) -	D. PARIDA	C.O.	COURT	Order	WRIT	(Seat

			5224/2025			NO. 15	Dtd. 2025-02- 24	BRANCH (DIVISION BENCH-1)	No- 104)
94	15851/2025	25.02.2025	CRLMC- 640/2025	JAYADEBA BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-02- 17		(Seat No- 104)
95	15852/2025	25.02.2025	CONTC- 5892/2024	PK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02- 21		(Seat No- 104)
96	15853/2025	25.02.2025	WP (C) - 23520/2024	P N NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-02- 20		(Seat No- 104)
97	15855/2025	25.02.2025	WP (C) - 5302/2025	SOUBHAGYA CHANDRA DEV DASH	C.O.	COURT NO. 15	Order Dtd. 2025-02- 21	WRIT BRANCH-4	(Seat No- 46)
98	15856/2025	25.02.2025	CONTC- 7936/2024	A K PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-02- 21		(Seat No- 46)
99	15857/2025	25.02.2025	WP (C) - 5174/2025	D. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-02- 24	WRIT BRANCH-4	(Seat No- 37)
100	15858/2025	25.02.2025	WP (C) - 4508/2025	S K DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02- 19	WRIT BRANCH-7	(Seat No- 48)
101	15859/2025	25.02.2025	WP (C) - 5169/2025	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02- 20		(Seat No- 48)
102	15860/2025	25.02.2025	WP (C) - 5160/2025	D. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-02- 24	WRIT BRANCH-8	(Seat No- 41)
103	15861/2025	25.02.2025	WP (C) - 5177/2025	M R SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02- 20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
104	15862/2025	25.02.2025	WP (C) - 5204/2025	M R SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02- 20		(Seat No- 104)
105	15863/2025	25.02.2025	WP (C) - 2802/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02- 21	WRIT BRANCH-1	(Seat No-1)
106	15864/2025	25.02.2025	WP (C) - 5235/2025	M R SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02- 20		(Seat No-1)

107	15865/2025	25.02.2025	WP (C) - 4923/2025	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02- 20		(Seat No-1)
108	15866/2025	25.02.2025	WP (C) - 5220/2025	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Seat No-1)
109	15867/2025	25.02.2025	WP (C) - 18276/2024	M K PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-11- 18		(Seat No-1)
110	15868/2025	25.02.2025	WP (C) - 30460/2024	BISHNU CHARAN SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-02- 21	WRIT BRANCH-3	(Seat No- 11)
111	15869/2025	25.02.2025	WP (C) - 2847/2025	R M NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-02- 19		(Seat No- 11)
112	15870/2025	25.02.2025	WP (C) - 4467/2025	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
113	15871/2025	25.02.2025	WP (C) - 3082/2025	M K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 19		(Seat No- 122)
114	15872/2025	25.02.2025	WP (C) - 1798/2025	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 19		(Seat No- 122)
115	15873/2025	25.02.2025	WP (C) - 4868/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 19	WRIT BRANCH-3	(Seat No- 33)
116	15874/2025	25.02.2025	WP (C) - 4874/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 19		(Seat No- 33)
117	15875/2025	25.02.2025	WP (C) - 25154/2024	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02- 04		(Seat No- 33)
118	15876/2025	25.02.2025	WP (C) - 239/2025	A B MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-02- 19	WRIT BRANCH-2	(Seat No-9)
119	15877/2025	25.02.2025	WP (C) - 4668/2025	A MOHANTY	C.O.	COURT NO. 6	Order Dtd. 9999-12- 31		(Seat No-9)
120	15878/2025	25.02.2025	WP (C) - 2940/2025	R C MUDULI	C.O.	COURT NO. 6	Order Dtd. 2025-02-	WRIT BRANCH (DIVISION	(Seat No- 111)

							19	BENCH-2)	
121	15879/2025	25.02.2025	WP (C) - 3996/2025	M K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-02- 19	WRIT BRANCH-4	(Seat No- 17)
122	15880/2025	25.02.2025	WP (C) - 2346/2025	SAMIR KUMAR MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-02- 18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
123	15881/2025	25.02.2025	WP (C) - 5612/2025	D P DASH	C.O.	COURT NO. 6	Order Dtd. 2025-02- 24		(Seat No- 109)
124	15882/2025	25.02.2025	WP (C) - 5609/2025	D P DASH	C.O.	COURT NO. 6	Order Dtd. 2025-02- 24	WRIT BRANCH-1	(Seat No-4)
125	15883/2025	25.02.2025	WP (C) - 5403/2025	Y DAS	C.O.	COURT NO. 6	Order Dtd. 2025-02- 21	WRIT BRANCH-1	(Seat No- 30)
126	15884/2025	25.02.2025	WP (C) - 5593/2025	D P DASH	C.O.	COURT NO. 6	Order Dtd. 2025-02- 24		(Seat No- 30)
127	15885/2025	25.02.2025	WP (C) - 5583/2025	D P DASH	C.O.	COURT NO. 6	Order Dtd. 2025-02- 24	WRIT BRANCH-5	(Seat No- 23)
128	15886/2025	25.02.2025	WP (C) - 5591/2025	D P DASH	C.O.	COURT NO. 6	Order Dtd. 2025-02- 24		(Seat No- 23)
129	15887/2025	25.02.2025	BLAPL- 1259/2025	J PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-02- 24	BAIL-1	(Seat No-1)
130	15893/2025	25.02.2025	WP (C) - 33345/2024	K.N.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02- 24		(Seat No-1)
131	15894/2025	25.02.2025	WP (C) - 33326/2024	K.N.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02- 24		(Seat No-1)
132	15895/2025	25.02.2025	WP (C) - 33322/2024	K.N.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02- 24		(Seat No-1)
133	15896/2025	25.02.2025	BLAPL- 690/2025	C RANA	C.O.	COURT NO. 10	Order Dtd. 2025-02- 24		(Seat No-1)
134	15897/2025	25.02.2025	WP (C) - 1735/2025	K.N.SAHOO	C.O.	COURT NO.	Order Dtd.	WRIT BRANCH-3	(Seat No-

						10	2025-02-24		13)
135	15898/2025	25.02.2025	WP (C) - 1442/2025	B. D. DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02-24	WRIT BRANCH-3	(Seat No-28)
136	15899/2025	25.02.2025	WP (C) - 200/2025	K. N. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
137	15900/2025	25.02.2025	WP (C) - 198/2025	K. N. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
138	15901/2025	25.02.2025	WP (C) - 143/2025	K. N. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-24		(Seat No-113)
139	15902/2025	25.02.2025	WP (C) - 139/2025	K. N. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-24		(Seat No-113)
140	15903/2025	25.02.2025	WP (C) - 22/2025	K. N. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-24	WRIT BRANCH-7	(Seat No-18)
141	15904/2025	25.02.2025	WP (C) - 31028/2024	B. N. SARANGI	C.O.	COURT NO. 10	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
142	15905/2025	25.02.2025	WP (C) - 4559/2025	D. K. NAIK	C.O.	COURT NO. 10	Order Dtd. 2025-03-13	WRIT BRANCH-3	(Seat No-33)
143	15906/2025	25.02.2025	CMP-200/2025	M. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-02-21		(Seat No-33)
144	15907/2025	25.02.2025	CONTC-5898/2024	G. .R. PATRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-21	CONTEMPT	(Seat No-4)
145	15908/2025	25.02.2025	CONTC-5882/2024	A. K. JATI	C.O.	COURT NO. 10	Order Dtd. 2025-02-21	CONTEMPT	(Seat No-7)
146	15909/2025	25.02.2025	CONTC-5878/2024	N. K. SEN	C.O.	COURT NO. 10	Order Dtd. 2025-02-21		(Seat No-7)
147	15910/2025	25.02.2025	CONTC-5874/2024	J. P. KAR	C.O.	COURT NO. 10	Order Dtd. 2025-02-21		(Seat No-7)
148	15911/2025	25.02.2025	CONTC-	B. C. PANDA	C.O.	COURT	Order		(Seat

			6307/2024			NO. 10	Dtd. 2025-02- 21		No-7)
149	15912/2025	25.02.2025	WA- 3175/2024	S. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-03- 17		(Seat No-7)
150	15913/2025	25.02.2025	WP (C) - 32150/2024	T. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03- 17	WRIT BRANCH-5	(Seat No- 23)
151	15914/2025	25.02.2025	WP (C) - 3805/2025	T. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 24		(Seat No- 23)
152	15915/2025	25.02.2025	WP (C) - 4862/2025	T. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
153	15916/2025	25.02.2025	WA- 3172/2024	S. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-03- 17		(Seat No- 112)
154	15918/2025	25.02.2025	WA- 1228/2024	P. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2025-02- 24	WRIT APPEAL	(Seat No-5)
155	15919/2025	25.02.2025	WP (C) - 1717/2002	S D JENA	C.O.	COURT NO. 1	Order Dtd. 2025-02- 25	WRIT BRANCH-5	(Seat No- 47)
156	15920/2025	25.02.2025	WP (C) - 21705/2019	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 20	WRIT BRANCH-3	(Seat No- 14)
157	15921/2025	25.02.2025	FAO- 582/2015	AJAY KU PANDA	C.O.	COURT NO. 25	Order Dtd. 2023-04- 26	MISC. APPEAL SEC.	(Seat No-2)
158	15922/2025	25.02.2025	WP (C) - 5559/2025	D P DASH	C.O.	COURT NO. 25	Order Dtd. 2025-02- 24	WRIT BRANCH-8	(Seat No- 41)
159	15923/2025	25.02.2025	FAO- 549/2024	SUMANTA DAS	C.O.	COURT NO. 25	Order Dtd. 2025-03- 28		(Seat No- 41)
160	15924/2025	25.02.2025	WP (C) - 5434/2025	B DAS	C.O.	COURT NO. 10	Order Dtd. 2025-03- 27	WRIT BRANCH-5	(Seat No- 23)
161	15925/2025	25.02.2025	WP (C) - 5830/2025	R. K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 25	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)

162	15926/2025	25.02.2025	WP (C) - 5464/2025	B DAS	C.O.	COURT NO. 10	Order Dtd. 2025-03- 27	WRIT BRANCH-5	(Seat No- 21)
163	15927/2025	25.02.2025	MACA- 1193/2024	SARAT SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-02- 20		(Seat No- 21)
164	15928/2025	25.02.2025	WP (C) - 5459/2025	S K SUNDARA	C.O.	COURT NO. 10	Order Dtd. 2025-02- 24		(Seat No- 21)
165	15929/2025	25.02.2025	MACA- 1193/2024	P K LENKA	C.O.	COURT NO. 10	Order Dtd. 2025-02- 20		(Seat No- 21)
166	15930/2025	25.02.2025	WP (C) - 5444/2025	S K SUNDARA	C.O.	COURT NO. 10	Order Dtd. 2025-02- 24	WRIT BRANCH-1	(Seat No-4)
167	15931/2025	25.02.2025	MACA- 943/2024	J DEHURY	C.O.	COURT NO. 10	Order Dtd. 2025-02- 20		(Seat No-4)
168	15932/2025	25.02.2025	WP (C) - 5443/2025	S K SUNDARA	C.O.	COURT NO. 10	Order Dtd. 2025-02- 24	WRIT BRANCH-3	(Seat No- 13)
169	15933/2025	25.02.2025	MACA- 72/2022	K C NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-02- 20	MISC. APPEAL SEC.	(Seat No-7)
170	15934/2025	25.02.2025	WP (C) - 4518/2025	H. K. MOHANTA	C.O.	COURT NO. 10	Order Dtd. 2025-02- 21	WRIT BRANCH-6	(Seat No- 26)
171	15935/2025	25.02.2025	MACA- 72/2022	A K BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-02- 20	MISC. APPEAL SEC.	(Seat No-7)
172	15936/2025	25.02.2025	WP (C) - 5441/2025	S K SUNDARA	C.O.	COURT NO. 10	Order Dtd. 2025-02- 24	WRIT BRANCH-3	(Seat No- 13)
173	15937/2025	25.02.2025	WP (C) - 5091/2025	RANJIT SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-02- 21	WRIT BRANCH-5	(Seat No- 21)
174	15938/2025	25.02.2025	WP (C) - 26608/2024	K. K. NATH	C.O.	COURT NO. 20	Order Dtd. 2025-03- 06		(Seat No- 21)
175	15939/2025	25.02.2025	WP (C) - 5537/2025	P L MISHRA	C.O.	COURT NO. 20	Order Dtd. 2025-02-	WRIT BRANCH (DIVISION	(Seat No- 106)

							24	BENCH-1)	
176	15940/2025	25.02.2025	WP (C) - 5412/2025	S K SUNDARA	C.O.	COURT NO. 20		WRIT BRANCH-8	(Seat No- 41)
177	15941/2025	25.02.2025	WP (C) - 5414/2025	G. C. JENA	C.O.	COURT NO. 6	Order Dtd. 2025-02- 28	WRIT BRANCH-3	(Seat No- 13)
178	15942/2025	25.02.2025	WP (C) - 3383/2025	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 6	Order Dtd. 2025-02- 24		(Seat No- 13)
179	15943/2025	25.02.2025	WP (C) - 5409/2025	S K SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2025-02- 24	WRIT BRANCH-8	(Seat No- 42)
180	15944/2025	25.02.2025	WP (C) - 5159/2025	RANJIT SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-02- 21		(Seat No- 42)
181	15945/2025	25.02.2025	CRLMC- 28/2025	S DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03- 27		(Seat No- 42)
182	15946/2025	25.02.2025	WP (C) - 3769/2025	R. K. MEHER	C.O.	COURT NO. 15	Order Dtd. 2025-02- 21		(Seat No- 42)
183	15947/2025	25.02.2025	WP (C) - 26641/2024	L. D. PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-03- 06		(Seat No- 42)
184	15948/2025	25.02.2025	CONTC- 7943/2024	A K PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-02- 21		(Seat No- 42)
185	15949/2025	25.02.2025	WP (C) - 7189/2020	PRASANJIT BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-02- 20	WRIT BRANCH-8	(Seat No- 29)
186	15950/2025	25.02.2025	WP (C) - 5016/2025	T. K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-02- 20	WRIT BRANCH-4	(Seat No- 46)
187	15951/2025	25.02.2025	CONTC- 7933/2024	A K PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-02- 21		(Seat No- 46)
188	15952/2025	25.02.2025	WP (C) - 7189/2020	S K SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-02- 20	WRIT BRANCH-8	(Seat No- 29)
189	15953/2025	25.02.2025	CONTC- 5157/2024	JITENDRA KU. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2025-02-		(Seat No- 29)

							24		
190	15954/2025	25.02.2025	WP (C) - 2932/2025	SHOBHAN GUPTA	C.O.	COURT NO. 20	Order Dtd. 2025-02- 24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
191	15955/2025	25.02.2025	CONTC- 5153/2024	JITENDRA KU. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2025-02- 24	CONTEMPT	(Seat No-6)
192	15956/2025	25.02.2025	CRLMC- 159/2025	S K MOHARANA	C.O.	COURT NO. 15	Order Dtd. 2025-03- 12		(Seat No-6)
193	15957/2025	25.02.2025	ABLAPL- 14985/2024	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 24		(Seat No-6)
194	15958/2025	25.02.2025	CONTC- 5172/2024	JITENDRA KU. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 24		(Seat No-6)
195	15959/2025	25.02.2025	CONTC- 5159/2024	JITENDRA KU. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 24		(Seat No-6)
196	15960/2025	25.02.2025	WP (C) - 4851/2025	S. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 19	WRIT BRANCH-3	(Seat No- 33)
197	15961/2025	25.02.2025	MACA- 1151/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 20		(Seat No- 33)
198	15962/2025	25.02.2025	MACA- 1151/2024	P K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 20		(Seat No- 33)
199	15963/2025	25.02.2025	WP (C) - 2269/2024	M BASU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 21	WRIT BRANCH-6	(Seat No- 16)
200	15964/2025	25.02.2025	WP (C) - 5620/2025	B. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(Seat No- 16)
201	15965/2025	25.02.2025	WP (C) - 5476/2025	S MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-02- 24		(Seat No- 16)
202	15966/2025	25.02.2025	WP (C) - 18738/2023	S DASH	C.O.	COURT NO. 1	Order Dtd. 2025-02- 20	WRIT BRANCH-5	(Seat No- 32)
203	15967/2025	25.02.2025	WP (C) - 5596/2025	B. B. MALLICK	C.O.	COURT NO. 1	Order Dtd.	WRIT BRANCH-8	(Seat No-

							9999-12-31		41)
204	15968/2025	25.02.2025	WP (C) - 5590/2025	B. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-4)
205	15969/2025	25.02.2025	CONTC-3969/2024	M/S.RAMESH CH.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-02-21		(Seat No-4)
206	15970/2025	25.02.2025	WP (C) - 5574/2025	B. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-4)
207	15971/2025	25.02.2025	MACA-102/2023	BISWAJIT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-1)
208	15972/2025	25.02.2025	WP (C) - 5387/2025	B. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-41)
209	15973/2025	25.02.2025	WP (C) - 5385/2025	B. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-16)
210	15974/2025	25.02.2025	MACA-102/2023	S R OJHA	C.O.	COURT NO. 1	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-1)
211	15975/2025	25.02.2025	WP (C) - 5623/2025	B. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-1)
212	15976/2025	25.02.2025	WP (C) - 5624/2025	B. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
213	15977/2025	25.02.2025	WP (C) - 9853/2024	U P BAG	C.O.	COURT NO. 1	Order Dtd. 2025-02-25	WRIT BRANCH-3	(Seat No-28)
214	15978/2025	25.02.2025	WP (C) - 5567/2025	B. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-28)
215	15979/2025	25.02.2025	CONTC-6858/2024	S K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-02-21		(Seat No-28)
216	15980/2025	25.02.2025	CMP-287/2025	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-02-24		(Seat No-28)
217	15982/2025	25.02.2025	WP (C) -	T. SWAIN	C.O.	COURT	Order		(Seat

			5851/2025			NO. 1	Dtd. 2025-02-25		No-28)
218	15983/2025	25.02.2025	CONTC-6308/2024	B. C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-02-21		(Seat No-28)
219	15984/2025	25.02.2025	CONTC-6309/2024	B. C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-02-21		(Seat No-28)
220	15985/2025	25.02.2025	WP (C) - 5654/2025	MANAS RANJAN BADAJENA	C.O.	COURT NO. 1	Order Dtd. 2025-02-24	WRIT BRANCH-4	(Seat No-46)
221	15986/2025	25.02.2025	CONTC-6462/2024	B. C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-02-21		(Seat No-46)
222	15987/2025	25.02.2025	CRLREV-555/2022	U DAS	C.O.	COURT NO. 1	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-1)
223	15988/2025	25.02.2025	WP (C) - 5722/2025	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-02-24		(Seat No-1)
224	15989/2025	25.02.2025	WP (C) - 4569/2025	P. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2025-02-24		(Seat No-1)
225	15990/2025	25.02.2025	WP (C) - 5654/2025	P. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2025-02-24	WRIT BRANCH-4	(Seat No-46)
226	15991/2025	25.02.2025	WP (C) - 21393/2023	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-02-12	WRIT BRANCH-5	(Seat No-20)
227	15992/2025	25.02.2025	BLAPL-1281/2025	RASMI RANJAN	C.O.	COURT NO. 1	Order Dtd. 2025-02-24	BAIL-1	(Seat No-13)
228	15993/2025	25.02.2025	MACA-1004/2006	A K DAS	C.O.	COURT NO. 17	Order Dtd. 2017-04-08	MISC. APPEAL SEC.	(Seat No-1)
229	15994/2025	25.02.2025	MACA-111/2023	N K ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-1)
230	15995/2025	25.02.2025	WP (C) - 875/2024	T RAY	C.O.	COURT NO. 17	Order Dtd. 2025-02-14	WRIT BRANCH-7	(Seat No-44)

231	15996/2025	25.02.2025	BLAPL-1275/2025	MK SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-6)
232	15997/2025	25.02.2025	MACA-111/2023	SARAT SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-1)
233	15998/2025	25.02.2025	WP (C) - 875/2024	H K PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-14	WRIT BRANCH-7	(Seat No-44)
234	15999/2025	25.02.2025	BLAPL-7971/2024	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-4)
235	16000/2025	25.02.2025	WP (C) - 8419/2024	P K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-14	WRIT BRANCH-4	(Seat No-27)
236	16001/2025	25.02.2025	BLAPL-1285/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-13)
237	16002/2025	25.02.2025	MACA-317/2023	R C ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-4)
238	16003/2025	25.02.2025	WP (C) - 8419/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-14	WRIT BRANCH-4	(Seat No-27)
239	16004/2025	25.02.2025	MACA-317/2023	P K BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-4)
240	16005/2025	25.02.2025	WP (C) - 1735/2025	K N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	WRIT BRANCH-3	(Seat No-13)
241	16006/2025	25.02.2025	WP (C) - 19547/2024	MITHUN DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-21		(Seat No-13)
242	16007/2025	25.02.2025	WP (C) - 19550/2024	MITHUN DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-21		(Seat No-13)
243	16008/2025	25.02.2025	CONTC-6202/2024	K PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-13)
244	16009/2025	25.02.2025	MACA-342/2023	A K BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-	MISC. APPEAL SEC.	(Seat No-4)

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245	16010/2025	25.02.2025	BLAPL-1306/2025	R R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-13)
246	16011/2025	25.02.2025	BLAPL-1316/2025	BISWAJIT MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-5)
247	16012/2025	25.02.2025	WP (C) - 20384/2022	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	WRIT BRANCH-5	(Seat No-47)
248	16013/2025	25.02.2025	MACA-173/2021	L D KABI	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-4)
249	16014/2025	25.02.2025	CRLREV-304/2023	MANASI SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	CRIMINAL REVISION	(Seat No-1)
250	16015/2025	25.02.2025	MACA-173/2021	S K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-4)
251	16016/2025	25.02.2025	WP (C) - 9448/2023	SAROJ KUMAR DASH	C.O.	COURT NO. 17	Order Dtd. 2025-02-21	WRIT BRANCH-5	(Seat No-47)
252	16017/2025	25.02.2025	CONTC-4132/2023	S DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	CONTEMPT	(Seat No-4)
253	16018/2025	25.02.2025	WP (C) - 5157/2025	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-4)
254	16019/2025	25.02.2025	BLAPL-1302/2025	B K PARDHI	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-4)
255	16020/2025	25.02.2025	WP (C) - 5185/2025	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
256	16021/2025	25.02.2025	WP (C) - 5188/2025	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-104)
257	16022/2025	25.02.2025	WP (C) - 5190/2025	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-104)
258	16023/2025	25.02.2025	WP (C) - 5106/2025	RANJIT SAMAL	C.O.	COURT NO.	Order Dtd.	WRIT BRANCH	(Seat No-

						17	2025-02-24	(DIVISION BENCH-1)	104)
259	16024/2025	25.02.2025	WP (C) - 3359/2025	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	WRIT BRANCH-5	(Seat No-22)
260	16025/2025	25.02.2025	WP (C) - 5511/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	WRIT BRANCH-5	(Seat No-23)
261	16026/2025	25.02.2025	WP (C) - 5102/2025	RANJIT SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	WRIT BRANCH-4	(Seat No-46)
262	16027/2025	25.02.2025	WP (C) - 5110/2025	RANJIT SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
263	16028/2025	25.02.2025	WP (C) - 5195/2025	H DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	WRIT BRANCH-5	(Seat No-21)
264	16029/2025	25.02.2025	WP (C) - 5192/2025	H DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-21)
265	16030/2025	25.02.2025	WP (C) - 31441/2024	MITHUN DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	WRIT BRANCH-4	(Seat No-38)
266	16031/2025	25.02.2025	WP (C) - 5512/2025	SAPAN KUMAR PAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
267	16032/2025	25.02.2025	WP (C) - 5074/2025	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
268	16033/2025	25.02.2025	WP (C) - 5079/2025	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-103)
269	16034/2025	25.02.2025	BLAPL-7939/2024	M K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-103)
270	16035/2025	25.02.2025	BLAPL-7962/2024	M K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-103)
271	16036/2025	25.02.2025	BLAPL-8961/2024	M K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-103)
272	16037/2025	25.02.2025	WP (C) -	UP BAG	C.O.	COURT	Order	WRIT	(Seat

			5573/2025			NO. 17	Dtd. 2025-02- 25	BRANCH-8	No- 41)
273	16038/2025	25.02.2025	BLAPL- 9241/2024	M K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02- 24		(Seat No- 41)
274	16039/2025	25.02.2025	BLAPL- 5953/2024	DIGAMBAR SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-02- 24	BAIL-2	(Seat No- 12)
275	16040/2025	25.02.2025	BLAPL- 1308/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02- 24		(Seat No- 12)
276	16041/2025	25.02.2025	BLAPL- 1310/2025	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02- 24		(Seat No- 12)
277	16042/2025	25.02.2025	BLAPL- 1318/2025	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02- 24		(Seat No- 12)
278	16043/2025	25.02.2025	BLAPL- 1321/2025	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02- 24	BAIL-1	(Seat No-4)
279	16044/2025	25.02.2025	BLAPL- 6740/2024	M K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02- 24		(Seat No-4)
280	16045/2025	25.02.2025	BLAPL- 6753/2024	M K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02- 24	BAIL-1	(Seat No-5)
281	16046/2025	25.02.2025	BLAPL- 7363/2024	M K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02- 24		(Seat No-5)
282	16047/2025	25.02.2025	BLAPL- 7902/2024	M K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02- 24		(Seat No-5)
283	16048/2025	25.02.2025	BLAPL- 7366/2024	M K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02- 24	BAIL-1	(Seat No-5)
284	16049/2025	25.02.2025	BLAPL- 7492/2024	M K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02- 24	BAIL-2	(Seat No-7)
285	16050/2025	25.02.2025	BLAPL- 7515/2024	M K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02- 24	BAIL-2	(Seat No-8)

286	16051/2025	25.02.2025	BLAPL-7899/2024	M K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-2)
287	16052/2025	25.02.2025	BLAPL-2123/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	BAIL-2	(Seat No-18)
288	16053/2025	25.02.2025	BLAPL-624/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-20		(Seat No-18)
289	16054/2025	25.02.2025	WP (C) - 4696/2025	P. B. SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2025-02-19		(Seat No-18)
290	16055/2025	25.02.2025	WP (C) - 5210/2025	ASHOK KUMAR SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	WRIT BRANCH-8	(Seat No-43)
291	16056/2025	25.02.2025	BLAPL-1263/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-43)
292	16057/2025	25.02.2025	WP (C) - 4442/2025	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	WRIT BRANCH-6	(Seat No-16)
293	16058/2025	25.02.2025	BLAPL-1266/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-16)
294	16059/2025	25.02.2025	WP (C) - 5874/2025	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	WRIT BRANCH-4	(Seat No-46)
295	16060/2025	25.02.2025	WP (C) - 5529/2024	B K SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-03-11	WRIT BRANCH-2	(Seat No-34)
296	16061/2025	25.02.2025	BLAPL-1290/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-34)
297	16062/2025	25.02.2025	WP (C) - 4836/2025	J LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	WRIT BRANCH-5	(Seat No-21)
298	16063/2025	25.02.2025	BLAPL-1304/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-14)
299	16065/2025	25.02.2025	WP (C) - 2608/2025	MANOJ KUMAR PANI	C.O.	COURT NO. 2	Order Dtd. 2025-02-		(Seat No-14)

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300	16066/2025	25.02.2025	RSA-347/2017	S MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2025-03-03	SECOND APPEAL	(Seat No-3)
301	16067/2025	25.02.2025	BLAPL-1283/2025	BB ROUT	C.O.	COURT NO. 23	Order Dtd. 2025-02-24	BAIL-1	(Seat No-13)
302	16068/2025	25.02.2025	ABLAPL-769/2025	JR BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-25	BAIL-1	(Seat No-15)
303	16069/2025	25.02.2025	WP (C) - 5345/2025	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24		(Seat No-15)
304	16070/2025	25.02.2025	WP (C) - 1924/2025	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Seat No-15)
305	16071/2025	25.02.2025	WP (C) - 1575/2025	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH-1	(Seat No-31)
306	16072/2025	25.02.2025	BLAPL-1319/2025	KARMA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24		(Seat No-31)
307	16073/2025	25.02.2025	BLAPL-1280/2025	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24		(Seat No-31)
308	16074/2025	25.02.2025	ABLAPL-14985/2024	M. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-31)
309	16075/2025	25.02.2025	WP (C) - 5663/2025	S. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-20)
310	16076/2025	25.02.2025	WP (C) - 5666/2025	S. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-20)
311	16077/2025	25.02.2025	BLAPL-7377/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 1	Order Dtd. 2025-02-24	BAIL-1	(Seat No-6)
312	16078/2025	25.02.2025	BLAPL-1248/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-02-24		(Seat No-6)
313	16079/2025	25.02.2025	WP (C) - 5862/2025	B.C.PANDA	C.O.	COURT NO. 2	Order Dtd.		(Seat No-6)

						OLD	2025-02-25		
314	15680/2025	25.02.2025	CRLREV-728/2024	BHAGABAN SARANGI	GENERAL		Order Dtd. 2025-02-21		(Seat No-6)
315	15681/2025	25.02.2025	CONTC-4076/2024	ASISH KUMAR RAY	GENERAL		Order Dtd. 2025-02-21		(Seat No-6)
316	15683/2025	25.02.2025	WP (C) - 745/2025	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2025-02-19	WRIT BRANCH-6	(Seat No-24)
317	15684/2025	25.02.2025	ABLAPL-9874/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2025-02-20		(Seat No-24)
318	15685/2025	25.02.2025	WP (C) - 30056/2024	JNANINDRA PANI	GENERAL		Order Dtd. 2025-02-11		(Seat No-24)
319	15689/2025	25.02.2025	WP (C) - 4837/2025	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-02-18	WRIT BRANCH-5	(Seat No-21)
320	15692/2025	25.02.2025	WP (C) - 24592/2024	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2024-10-01		(Seat No-21)
321	15693/2025	25.02.2025	CONTC-5207/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2025-02-11	CONTEMPT	(Seat No-7)
322	15695/2025	25.02.2025	WP (C) - 541/2025	SARBESWAR SAHOO	GENERAL		Order Dtd. 2025-02-04	WRIT BRANCH-1	(Seat No-30)
323	15697/2025	25.02.2025	WP (C) - 17067/2023	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-2	(Seat No-45)
324	15701/2025	25.02.2025	ABLAPL-9412/2024	SWETAMBARA PUROHIT	GENERAL		Petition		(Seat No-45)
325	15702/2025	25.02.2025	ABLAPL-615/2025	SWETAMBARA PUROHIT	GENERAL		Petition		(Seat No-45)
326	15703/2025	25.02.2025	WP (C) - 5698/2025	MANAS PATI	GENERAL		Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
327	15704/2025	25.02.2025	ABLAPL-8628/2024	SWETAMBARA PUROHIT	GENERAL		Petition		(Seat No-119)

328	15705/2025	25.02.2025	WPC (OAC) - 174/2019	JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-02- 21	OA Branch	(Seat No-1)
329	15706/2025	25.02.2025	ABLAPL- 1884/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-02- 24		(Seat No-1)
330	15708/2025	25.02.2025	BLAPL- 7523/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2025-02- 24		(Seat No-1)
331	15710/2025	25.02.2025	CONTC- 6239/2024	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-02- 21		(Seat No-1)
332	15714/2025	25.02.2025	WP (C) - 11233/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-01- 31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 123)
333	15729/2025	25.02.2025	ABLAPL- 930/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-02- 24		(Seat No- 123)
334	15828/2025	25.02.2025	WP (C) - 27682/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-09- 14	WRIT BRANCH-1	(Seat No- 31)
335	15846/2025	25.02.2025	WP (C) - 23979/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09- 25		(Seat No- 31)
336	15854/2025	25.02.2025	WP (C) - 1853/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02- 11		(Seat No- 31)
337	15892/2025	25.02.2025	WP (C) - 28437/2024	CLARA D SOUZA	GENERAL		Order Dtd. 2025-02- 25		(Seat No- 31)
338	15917/2025	25.02.2025	BLAPL- 6747/2024	ANITA DASH	GENERAL		Order Dtd. 2025-02- 25		(Seat No- 31)
339	15981/2025	25.02.2025	FAO- 475/2024	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-02- 19		(Seat No- 31)
340	15686/2025	25.02.2025	RFA- 238/2006	G SAHOO	GENERAL		Order Dtd. 2018-04- 18		(Seat No- 31)
341	15688/2025	25.02.2025	RFA- 238/2006	G SAHOOE	GENERAL		Entire Order		(Seat No- 31)

342	15738/2025	25.02.2025	JCRLA-13/2012	OHLC	GENERAL				(Seat No-31)
343	15739/2025	25.02.2025	CRLMC-4216/2022	B R MOHANTY	GENERAL			CRIMINAL MISC	(Seat No-3)
344	15740/2025	25.02.2025	CRLMC-1415/2024	J P KAR	GENERAL			CRIMINAL MISC	(Seat No-3)
345	15741/2025	25.02.2025	WP (C) - 19016/2023	P K PARIDA	GENERAL			WRIT BRANCH-8	(Seat No-39)
346	15742/2025	25.02.2025	OJC-8491/1999	B BEHERA	GENERAL				(Seat No-39)
347	15744/2025	25.02.2025	WP (C) - 29213/2021	B BEHERA	GENERAL			WRIT BRANCH-3	(Seat No-33)
348	15745/2025	25.02.2025	OJC-3222/1992	B BEHERA	GENERAL				(Seat No-33)
349	15748/2025	25.02.2025	WP (C) - 2214/2025	B DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
350	15750/2025	25.02.2025	BLAPL-7174/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-24		(Seat No-105)
351	15751/2025	25.02.2025	BLAPL-703/2025	D JENA	GENERAL				(Seat No-105)
352	15752/2025	25.02.2025	CRLMC-3913/2024	TUKUNA KUMAR MISHRA	GENERAL		Order Dtd. 2025-02-18		(Seat No-105)
353	15754/2025	25.02.2025	WP (C) - 22255/2015	H K KAR	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
354	15756/2025	25.02.2025	WP (C) - 12943/2004	G BEHERA	GENERAL				(Seat No-108)
355	15758/2025	25.02.2025	CONTC-5146/2024	K K NATH	GENERAL			CONTEMPT	(Seat No-6)
356	15760/2025	25.02.2025	CMP-731/2016	C RANA	GENERAL				(Seat No-6)
357	15762/2025	25.02.2025	WP (C) - 41474/2023	SK AHESAN	GENERAL			WRIT BRANCH-2	(Seat No-8)
358	15764/2025	25.02.2025	CMAPL-14/2025	G C BARIK	GENERAL				(Seat No-8)
359	15766/2025	25.02.2025	FA-176/1986	N K SAMAL	GENERAL				(Seat No-8)
360	15768/2025	25.02.2025	MACA-161/2021	P BEHERA	GENERAL			MISC. APPEAL	(Seat No-4)

								SEC.	
361	15770/2025	25.02.2025	WA- 2917/2023	SBUDGATA	GENERAL			WRIT APPEAL	(Seat No-3)
362	15772/2025	25.02.2025	WP (C) - 4999/2025	G JAYASINGH	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
363	15773/2025	25.02.2025	WP (C) - 2577/2024	P A PANDA	GENERAL			WRIT BRANCH-1	(Seat No-3)
364	15775/2025	25.02.2025	CRLMC- 2058/2024	P A PANDA	GENERAL			CRIMINAL MISC	(Seat No-1)
365	15778/2025	25.02.2025	CRLMC- 4034/2024	P A PANDA	GENERAL				(Seat No-1)
366	15779/2025	25.02.2025	OJC- 1689/1987	P PANDA	GENERAL				(Seat No-1)
367	15781/2025	25.02.2025	OJC- 9812/1993	P PANDA	GENERAL				(Seat No-1)
368	15782/2025	25.02.2025	WP (C) - 375/2025	B C PANDA	GENERAL			WRIT BRANCH-5	(Seat No- 47)
369	15783/2025	25.02.2025	OJC- 5346/1994	B K DAS	GENERAL				(Seat No- 47)
370	15784/2025	25.02.2025	OJC- 5348/1994	B K DAS	GENERAL				(Seat No- 47)
371	15785/2025	25.02.2025	OJC- 3653/1986	P K MISHRA	GENERAL				(Seat No- 47)
372	15787/2025	25.02.2025	ARBP- 84/2024	P N NAYAK	GENERAL			M.J.C.	(Seat No-1)
373	15788/2025	25.02.2025	WP (C) - 2364/2020	P K MISHRA	GENERAL			WRIT BRANCH-8	(Seat No- 43)
374	15789/2025	25.02.2025	CONTC- 6805/2024	U CHHOTRAY	GENERAL				(Seat No- 43)
375	15791/2025	25.02.2025	OJC- 6868/1994	B K DAS	GENERAL				(Seat No- 43)
376	15792/2025	25.02.2025	OJC- 4831/1994	B K DAS	GENERAL				(Seat No- 43)
377	15793/2025	25.02.2025	WP (C) - 30365/2024	P N NAYAK	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
378	15794/2025	25.02.2025	WP (C) - 12006/2020	B SAMAL	GENERAL			WRIT BRANCH-5	(Seat No- 22)
379	15796/2025	25.02.2025	CMP- 970/2024	S MOHARANA	GENERAL				(Seat No- 22)

380	15797/2025	25.02.2025	WP (C) - 43100/2023	PRASAD	GENERAL			WRIT BRANCH-3	(Seat No- 28)
381	15798/2025	25.02.2025	WP (C) - 2763/2024	N K ROUT	GENERAL			WRIT BRANCH-3	(Seat No- 33)
382	15799/2025	25.02.2025	WP (C) - 610/2010	M D BISWAL	GENERAL				(Seat No- 33)
383	15800/2025	25.02.2025	WP (C) - 16345/2024	B MOHAPATRA	GENERAL			WRIT BRANCH-5	(Seat No- 21)
384	15801/2025	25.02.2025	WP (C) - 129/2018	N K ROUT	GENERAL			WRIT BRANCH-1	(Seat No-3)
385	15811/2025	25.02.2025	WA- 2348/2024	R K BARIK	GENERAL			WRIT APPEAL	(Seat No-1)
386	15812/2025	25.02.2025	CVA- 40/1999	R BEHERA	GENERAL				(Seat No-1)
387	15813/2025	25.02.2025	WP (C) - 5666/2020	R K MAHABHOI	GENERAL			WRIT BRANCH-6	(Seat No- 36)
388	15814/2025	25.02.2025	CONTC- 6048/2021	R K MAHABHOI	GENERAL			CONTEMPT	(Seat No-5)
389	15816/2025	25.02.2025	MACA- 342/2023	K C SWAIN	GENERAL			MISC. APPEAL SEC.	(Seat No-4)
390	15820/2025	25.02.2025	MACA- 343/2023	K C SWAIN	GENERAL			MISC. APPEAL SEC.	(Seat No-4)
391	15821/2025	25.02.2025	MACA- 341/2023	K C SWAIN	GENERAL			MISC. APPEAL SEC.	(Seat No-4)
392	15822/2025	25.02.2025	WP (C) - 28540/2024	P BASTIA	GENERAL				(Seat No-4)
393	15823/2025	25.02.2025	CRLMC- 1490/2020	M D BISWAL	GENERAL			CRIMINAL MISC	(Seat No-5)
394	15824/2025	25.02.2025	CRLMC- 1490/2020	M D BISWAL	GENERAL			CRIMINAL MISC	(Seat No-5)
395	15825/2025	25.02.2025	CRLMC- 1490/2020	M D BISWAL	GENERAL			CRIMINAL MISC	(Seat No-5)
396	15826/2025	25.02.2025	OJC- 16/1992	P K MISHRA	GENERAL				(Seat No-5)
397	15829/2025	25.02.2025	OJC- 3653/1986	P K MISHRA	GENERAL		Order Dtd. 9999-12- 31		(Seat No-5)
398	15831/2025	25.02.2025	MA- 435/1983	D P DASH	GENERAL				(Seat No-5)
399	15833/2025	25.02.2025	OJC- 2706/1994	K P BEHERA	GENERAL				(Seat No-5)
400	15888/2025	25.02.2025	WP (C) - 1874/2008	DILLIP KUMAR MALLICK	GENERAL		Order Dtd. 2009-07-		(Seat No-5)

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401	15889/2025	25.02.2025	BLAPL-6951/2024	P. K. ROUTRAY	GENERAL		Order Dtd. 2024-11-07		(Seat No-5)
402	15890/2025	25.02.2025	CRLREV-266/2003	A. K. SRICHANDAN	GENERAL		Order Dtd. 2011-09-19		(Seat No-5)
403	15891/2025	25.02.2025	WP (C) - 27296/2017	K N SAHOO	GENERAL		Order Dtd. 2025-03-06	WRIT BRANCH-3	(Seat No-14)
404	16064/2025	25.02.2025	BLAPL-1273/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-24	BAIL-1	(Seat No-6)

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